

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/02/2018 AT 12.00 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/655/(IB)/2017

NAME OF THE PETITIONER(S)

: SKR WIND ENERGY LLP

NAME OF THE RESPONDENT(S)

: SUBBURAJ SPINNING MILLS PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

(1). Dr. K. S. Ramichandroin, pes S. Manjula Deni, Holy

Edward James,

For Respondent
Stalcum
End

For Applical

ORDER

Counsels for both the parties are present. The representative for the Respondent has given a proposal to the Counsel for the Petitioner for payment of one-third (1/3rd) of the outstanding debt. Counsel for the Applicant is directed to seek instruction from his client on the proposal and report to the Bench on next date of hearing. Put up on 28.02.2018 at 10.30 A.M.

> -501-(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)